

ITEM NO.813

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8382/2016

(Arising out of impugned final judgment and order dated 21/10/2016
in CN No. 6779/2016 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

ARVIND KEJRIWAL AND ANR.

Petitioner(s)

VERSUS

STATE OF U.P AND ANR.

Respondent(s)

(With interim relief)

Date : 26/10/2016 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s)

Mr. Rishikesh Kr., Adv.

Mr. Irshad, Adv.

For Mr. Santosh Kumar Tripathi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 27th October, 2016 before
appropriate Bench.

[SUKHBIR PAUL KAUR]
A.R.-CUM-P.S.

[SNEH BALA MEHRA]
ASSISTANT REGISTRAR